GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.4087 TO BE ANSWERED ON 10.08.2018

Environment Protection Fund

4087. DR. SHRIKANT EKNATH SHINDE: SHRI VINAYAK BHAURAO RAUT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the manner in which the Government is spending the fund of Rs. 77000 crore meant for protection of environment;
- (b) whether his ministry had decided to re-introduce a scheme for awarding Indian authors for their original work in Hindi on subjects related to environment including pollution and climate change; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) Funds have been deposited in various Special Purpose Vehicles (SPV) created in States in compliance of various Supreme Court Orders in various Interlocutory Applications (IA) filed in T.N. Godavarman Thirumalpad vs Union of India & Ors. in Writ Petition (C) No. 202 of 1995 and other environment related cases filed in the Supreme Court. These SPVs are created in concerned States and funds have been deposited by the concerned parties and the funds are utilised for the purposes specified in the Supreme Court Orders. The funds deposited in these SPVs including the Compensatory Afforestation Fund, funds released and utilised and balance funds available in these SPVs are given in **annexure-A**.

These funds are utilised as per the approved annual plan of operation prepared as per the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) guidelines duly approved by the Steering Committee of State CAMPA chaired by the Chief Secretary of the State. Funds from other SPV are released with the approval of the Committee constituted under Chief Secretary of the States as per the Hon'ble Supreme Court orders.

(b)&(c) Yes, Madam. Ministry has introduced its 'Medini Award Scheme' from 1 st April, 2018 for promoting writing of books originally in Hindi on environment and related subjects.

Annexure 'A' referred to in the answer to part (a) of Lok Sabha Unstarred Question No. 4087 by DR. SHRIKANT EKNATH SHINDE and SHRI VINAYAK BHAURAO RAUT due for written answer on 10.08. 2018.

Status of Compensatory Afforestation Fund (CAF) and Special Purpose Vehicle in various States (in Crore Rupees) as on 31.03.2018.

	State/UTs	Amount	Released/Utilised	Balance
1	Bihar	565.32	224.36	340.96
2	Delhi	169.86	1.13	168.73
3	Karnataka	10346.00	10.00	10336
4	Madhya Pradesh	1.00	NA	1.00
5	Madhya Pradesh	2.33	NA	2.33
6	Maharashtra	38.40	5.43	32.97
7	Meghalaya	200.91	62.16	138.85
8	Odisha	1049.27	475.93	573.34
9	Odisha	12834.00	-	12834.00
10	Rajasthan	72.89	NA	72.89
11	Telangana	29.91	3.30	26.61
12	Compensatory Afforestation Fund	66298.58	14560.63	51737.95
	Total	91608.47	15342.94	76265.63